

The Minister of Works, Housing and Supply (Sardar Swaran Singh):

(a) 19 million yards approximately.

(b) 1.5 million yards approximately.

(c) To the extent possible, keeping in view the availability of acceptable Khadi Substitutes, their supply to the Indentors by the due dates and considerations of economy in expenditure.

Shri Dabhi: May I know which of the Government's cloth requirements cannot be met from khadi?

Sardar Swaran Singh: Uniforms for defence and security personnel.

Shri Dabhi: May I know whether the price of khadi comes in the way of Government using khadi?

Sardar Swaran Singh: Not always, Sir. Otherwise, we would not have been able to purchase all these things that I have indicated.

Shri Dabhi: May I know whether Government are meeting or are going to meet their cloth requirements from khadi at least when suitable khadi is available?

Sardar Swaran Singh: I have already said so in reply to part (c) of the question.

बीहत डी० एन० तिबारी: क्या मैं यह जान सकता हूँ कि खादी खरीदने में यह ध्यान रखा जाएगा कि उसमें स्थिरियस खादी न आ जाए?

सरदार स्वर्ण सिंह: खादी खरीदी जाएगी। जाहिर है कि इसकी कोशिश की जाएगी कि खादी में कोई और चीज न आ जाए।

DADRI DISTRIBUTORY

*1016. **Shri Chinaria:** Will the Minister of Planning be pleased to state:

(a) whether the P.E.P.S.U. Government have asked for a long term loan of rupees thirty lacs for the development of the Dadri distributory; and

(b) if so, whether Government intend to advance this amount?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The Scheme has been included in

the State Plan and the necessary finance will be made available in consultation with the State Government.

JAPAN

*1017. **Shri Krishnacharya Joshi:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to starred question No. 465 on the 27th February, 1954 and state:

(a) whether the Government of Japan have since returned the property, tangible and intangible and all rights or interests of any kind in Japan, of India and her Nationals which was in Japan between the 7th December, 1941 and the 2nd September, 1945; and

(b) if so, the value of the property so returned?

The Minister of Commerce (Shri Karmarkar): (a) and (b). None of the Indian properties, claims for which were submitted through the Government of India has so far been returned by Japan, and the negotiations with the Japanese Government are still in progress.

Shri Krishnacharya Joshi: May I know at what time the negotiations will be completed?

Shri Karmarkar: It might take a little time.

Shri Krishnacharya Joshi: May I know what are the terms of the agreement of 1952 regarding properties of Indian nationals?

Shri Karmarkar: I should like to have notice because the whole thing is available in documents to which the hon. Member has ready access.

Mr. Speaker: The agreement should be placed on the Table of the House.

Shri Karmarkar: I think it should be in the Library of the House; otherwise, I will place it.

Dr. Suresh Chandra: May I know whether this applies with regard to the property of the Indian National

Army and the provisional Government of Azad Hind in Japan?

Shri Karmarkar: This applies to all Indian nationals. About the Indian National Army, I should like to have notice.

Shri Bhagwat Jha Azad: May I know what would be the approximate value of the property that is still left with the Japanese Government?

Shri Karmarkar: The Indian claims amounted to a total of Rs. 287 lakhs. All these claims were duly submitted before 1953.

STATE ROADS

*1018. **Shri D. C. Sharma:** Will the Minister of Planning be pleased to lay a statement on the Table of the House showing:

(a) the mileage (i) that has been completed (ii) that is under construction and (iii) that has to be constructed under the First Five Year Plan under the head "State Roads" in the Punjab during 1951-56; and

(b) the amount allocated for the purpose and the amount utilised so far?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) (i) 105 miles,

(ii) 165 miles,

(iii) 510 miles.

(b) Amount allocated—Rs. 310.61 lakhs.

Amount utilised so far—Rs. 83.99 lakhs.

Shri D. C. Sharma: May I know if it would be possible for the State Government to complete the quota that has been allotted to it and what effort the Central Government is making to see that this target is arrived at?

Shri S. N. Mishra: Now, the implementation is gaining in momentum and we expect that they would be able to complete a good deal.

Shri D. C. Sharma: May I know in what way it will be possible for the State Government to make good the gap because out of the 310 lakhs, they have completed only 83 lakhs?

Shri S. N. Mishra: The position would be a little clearer if the hon. Member goes into some details. And the details are not much. In regard to the original Plan most of the schemes have been completed but there have been recent additions and adjustments. And, it is in regard to these additions and adjustments, the Plan has to show short-falls. Particularly as most of those schemes were sanctioned during the current financial year, most of the preliminaries and designs could not be completed.

Shri D. C. Sharma: May I know if the hon. Minister had any idea of the contributions made by people in terms of voluntary labour and other things in the completion of this target?

Shri S. N. Mishra: I do not think, in this connection we have any such figures.

DOCUMENTARY FILMS

*1020. **Shri Morarka:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the steps taken by Government to tone up the quality of the documentaries so as to receive recognition even in foreign countries; and

(b) whether Government propose to set up an Advisory Board consisting of non-officials for this purpose as recommended by the Estimates Committee in para. 22 of their Eleventh Report?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). The documentaries produced by the Films Division have won awards at many international festivals and their merit is recognised internationally. The recommendations of the Estimates Committee with regard to the setting up of an Advisory Board for selection of subjects is under consideration.